

DIVISION BENCH

O-132

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/41(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2021, 10:30 A.M

Name of the Company	EVERLINK EXIM LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Petitioner

Ms. Madhuri Pandey, PCs

ORDER

Ms. Madhuri Pandey, Ld. Authorised Representative for the Petitioner present.

ROC is directed to file its report in the matter within a period three weeks from today.

List this matter on 01.09.2021. Registry is directed to issue notice to Registrar of Companies, West Bengal for filing its report.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**